

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

16. 04.02.02.

Adjourned to 07.03.02. with OA 61/00
for consideration of MA 1098/01.
Counter to MA be filed in the
meantime.

S. J. M
vice-chairman
H/2
Member (J).

1. MA 1098/01 to be considered.
2. Counter to MA filed.
3. Copy sent.
4. Advt. 7.3.02.

17. ORDER D.E. 7.3.2002.

As per the order passed in separate
sheet attached to OA No. 61/2000 the OA is
disposed of. MA No. 1098/2001 is disposed of
as not being pressed.

Member (Judicial)